

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 22/TT/2014

Date: 13.5.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Fees and Charges for Fibre optic communication system in lieu of existing Unified Load Dispatch and Communication (ULDC) Microwave links (Part- II) in Eastern Region for the period 2009-14 block

Sir,

I am directed to refer to your petition mentioned above and to request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.5.2014:-

- a) Details of additional capitalization during 2013-14 for the asset mentioned in the petition;
- b) Details of commissioning of OPGW line lengths in future, if any. (Investment Approval mentions the OPGW line length as 4488 Km, whereas the length considered as on date is approximately 3752.354 Km.);
- c) Clarification for nomenclature (Title of the petition indicates "Microwave links Part-II", whereas there is no such indication in investment approval).

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)

